

OFFICE OF THE CHIEF JUDGE,
CITY SESSIONS DIVISION, CALCUTTA

CORRIGENDUM

**RECRUITMENT OF ENGLISH STENOGRAPHER / LOWER DIVISION ASSISTANT /
PEON / PROCESS SERVER / FARASH / NIGHT GUARD / WARRANT BAILIFF / VISTI /
SWEEPER IN JUDGESHIP OF CITY SESSIONS DIVISION, CALCUTTA**

Ref: RECRUITMENT NOTIFICATION NO. 2674-S (Rectt) DATED 29.05.2018.

In Partial modification to the Notification dated 7th December, 2018 published alongwith Result of the Written Examination of all Group-D posts i.e. Peon/Process Server/Farash/Night Guard/Warrant Bailiff (except Sweeper), which was held on 18th November, 2018, with the list of the successful candidates who have been shortlisted for Interview / Personality Test and the same were published subsequently published in website of the Hon'ble High Court at Calcutta as well as of City Sessions Court, Calcutta, which has been brought to the notice of District Recruitment Committee, City Sessions Division, Calcutta that, the erratum inadvertently occurred in the interview / personality test list of shortlisted candidates due to typographical mistake are hereby rectified as follows:

1. The name of a candidate namely **KRISHNA BISWAS (SC)** bearing **Roll No. CS/P/4544** who had appeared for written examination for the post of Peon and also qualified for interview / personality test, but to due to inadvertence, in place of his name, the name of **AVIJIT MALICK (SC)** bearing **Roll No. CS/P/4554** who has not qualified for interview / personality test has wrongly been typed. As such the mistake was from the part of this end, thus, it is hereby ordered that name of the candidate namely **KRISHNA BISWAS (SC)** bearing **Roll No. CS/P/4544** be inserted in place of the candidate namely **AVIJIT MALICK (SC)** bearing Roll No. CS/P/4554.

2. Another discrepancy has been found that the name of a candidate namely **HASIM ABDUL HALIM [UR (PWD)]** bearing **Roll No. CS/P/5252** who has appeared for written examination for the post of Peon in the category of UR (PWD), and scored 38 marks out of 100, but due to inadvertence, his name was mentioned in the list of UR candidates and subsequently not reflected in the list of candidates shortlisted for interview / personality test for the post of Peon of

UR (PWD) category. It is also seen that the cut off marks for the post of Peon in the category of UR (PWD) has been fixed at 29, and the candidate namely HASIM ABDUL HALIM [UR (PWD)] bearing Roll No. CS/P/5252 has secured 38 marks, as such it is further ordered that his name be also shortlisted for interview / personality test for the post of Peon to be commenced from 03.01.2019 onwards, in addition to existing 03 (Three) candidates bearing Roll Nos. (a) CS/P/5040, (b) CS/P/3536 and (c) CS/P/281 as the names of those candidates have already been shortlisted for interview / personality test.

All other contents of the Notification dated 7th December, 2018 published alongwith Result of the Written Examination of all Group-D posts i.e. Peon/Process Server/Farash/Night Guard/Warrant Bailiff (except Sweeper) and with the list of the successful candidates who have been shortlisted for Interview / Personality Test, with reference to the Recruitment Notification No. 2674-S (Rectt) dated 29.05.2018 shall remain unchanged.

Sd/-

Chief Judge

City Sessions Court, Calcutta

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Chairman, District Recruitment Committee

City Sessions Division, Calcutta.

Dated: Calcutta, the 12th December, 2018.